

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

ITEM No. 11

**IA 1726/2021 In C.P.(IB)1967/MB/2019**

Dilip Chhabria ... Applicant

Vs

Mr. Jitendra Yadav ... Respondent

**IN THE MATTER OF**

Creative Garments Pvt Ltd ... Petitioner

Vs

Dilip Chhabria Design Pvt Ltd ... Respondent

**Order under Sections 60(5) & 7 of the Insolvency and Bankruptcy Code, 2016**

**Order Delivered on 03.08.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON'BLE ACTG. PRESIDENT**

**SH. NARENDER KUMAR BHOLA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant:

For the Respondent:

**ORDER**

**IA-1726/2021:-**

Learned counsel for the applicant is directed to issue notice to the respondents for 20.09.2021.

List on 20.09.2021.

Sd/-

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

Sd/-

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

03.08.2021

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